

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 14/2002
CA. NO.

CORAM:

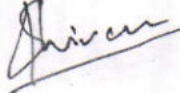
PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016**

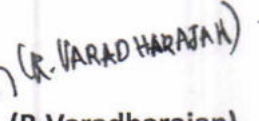
NAME OF THE COMPANY: M/s. Prabhu Dayal Chitlangin Vs M/s. Trinity Combine
Associations (P) Ltd.

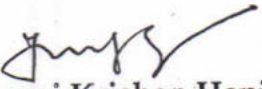
SECTION OF THE COMPANIES ACT: 235

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	SHIVAM CHANANA	Advocate	Respondent	

ORDER

Learned Counsel for the respondent ^{is} ~~was~~ present. Learned Counsel for the petitioner was not present on the earlier occasion and ^{has} ~~not~~ attended the proceedings today also despite notice. The petition ^{is} ~~seems to be~~ pending for a long time. Therefore, the petitioner seems to be not interested in prosecution. The petition is dismissed.


(R. Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
(Member (Judicial))